

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 130 of 2011 &
I.A. 211 of 2011**

Dated : 12th April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jaiprakash Power Ventures Limited Appellant (s)

Versus

Haryana Electricity Regulatory Comm. & Ors.Respondent (s)

Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv.

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.
Mr. Varun Patnaik
Mr. S. Farasat
Mr. Ravi Prakash
Mr. Apoorve Karol
Mr. Chirag Kher

ORDER

Post the matter for further hearing on **13.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm